

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

(THIS THE 13<sup>th</sup> DAY OF October, 2009)

PRESENT:

**HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J  
HON'BLE MRS. MANJULIKA GAUTAM, MEMBER-A**

**REVIEW APPLICATION NO.83 OF 2005  
IN  
ORIGINAL APPLICATION NO. 1371 OF 1991  
(U/s, 19 Administrative Tribunal Act.1985)**

Ansuia Prasad, S/o Sri Shyam Lal, R/o P-329, Pallav Puram  
Phase II, Modipuram, Meerut.

.....Applicant

By Advocate: Shri V.K. Goel

Versus

1. Union of India through Secretary, Agricultural Krishi Bhawan, New Delhi
2. Indian Council of Agricultural Research Krishi Bhawan through its Director, Library Avenue, New Delhi.
3. Central Potato research Institute, Simla Himanchal Pradesh through its Director.
4. Central Potato research Station, Modipuram Meerut through its Scientist incharge.
5. Jagat Pal Singh, Joint Director/Incharge Central Potato Research Station, Modipuram Meerut.

....., . . . Respondents

By Advocate: Shri B.B. Sirohi

**O R D E R**

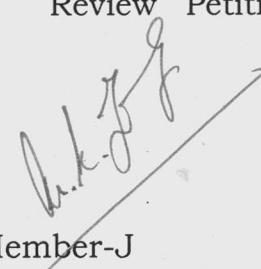
(DELIVERED BY: JUSTICE A. K. YOG- MEMBER-JUDICIAL)

1. Case called out. None appears for the applicant. Perused the grounds contained in the review petition. None of the grounds fall within the ambit of review jurisdiction. This Bench cannot sit in appeal over its own order.
2. No ground for Review made out. Review Petition is accordingly dismissed. No Costs.



Member-A

/ns/



Member-J